

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 225/MP/2023

Subject : Petition under Section 79 of the Electricity Act, 2003 read with Article 11 and Article 12 of the Transmission Service Agreement dated 23.10.2019 executed between Jam Khambaliya Transco Limited and Powerica Limited seeking extension of SCOD due to Force Majeure events and consequential relief to offset the adverse effect of the Force Majeure events and Change in Law events.

Petitioner : Jam Khambaliya Transco Limited (JKTL)

Respondents : Powerica Limited and Ors.

Date of Hearing : **12.2.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Akshat Jain, Advocate, JKTL
Shri Sayan Ghosh, Advocate, JKTL
Ms. Shyenika Upadhyay, Advocate, JKTL
Shri Ravi Sharma, Advocate, CSPDCL
Shri Aryan Chanda, Advocate, CSPDCL
Shri Deepak Khurana, Advocate, RECPDCL
Shri Abhishek Bansal, Advocate, RECPDCL
Shri Saurabh Mishra, Advocate, MPPMCL
Ms. Swapna Seshadri, Advocate, GUVNL
Shri Ashutosh Srivastava, Advocate, Powerica
Shri Nihal Bhardwaj, Advocate, Powerica
Shri Venkatesh, Advocate, TPCL
Shri Siddharth Nigotia, Advocate, TPCL
Ms. Ananya Dutta, Advocate, TPCL
Shri Vyom Chaturvedi, Advocate, MSEDCL
Ms. Sneha Singh, Advocate, MSEDCL

Record of Proceedings

At the outset, the learned counsel for the Petitioner prayed for a Passover when the matter was called out. Whereas, the learned counsel for the Respondent, DNHPDCL, sought liberty to file a reply and to make her oral submissions on the next date of hearing.

2. Considering the above request, the Commission deemed it appropriate to hear both sides on the next date and accordingly, permitted all the Respondents a



last opportunity to file their replies, if any, within three weeks, with a copy to the Petitioner, who may file its rejoinder, if any, within two weeks, thereafter.

3. The matter will be listed for hearing on **23.4.2026**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)